

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2441  
ANSWERED ON:18.12.2003  
DISCREPANCIES IN WORKING OF POWER REFORMS  
VUKKALA RAJESWARAMMA

**Will the Minister of POWER be pleased to state:**

(a) whether Planning Commission has found discrepancies in working of power reforms initiatives launched a few years back where funds allocated to States have been found to be diverted elsewhere; and

(b) if so, the steps being taken by Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) : In the Quarterly Performance Review (QPR) meeting (1st quarter 2003-04) held on 12th September, 2003 in Planning Commission for the Ministry of Power, Accelerated Power Development and Reforms Programme (APDRP) was also reviewed along with Annual Plan (2002-03) for the Ministry of Power. Among other things, it was discussed that if some States have diverted their APDP/APDRP funds for other sectors, the matter would be taken up with Ministry of Finance, to initiate recovery proceedings.

(b) : The issue of delay in transfer of APDRP funds by the State Governments to State Electricity Boards (SEBs)/Utilities and related issues were discussed in the Steering Committee on 28.11.2003 and accordingly it was decided that:

(i) In specific cases, Ministry of Power would inform Ministry of Finance for making it mandatory before release of normal assistance by Ministry of Finance.

(ii) To write to all State Governments that they give their consent with approval of the State Finance Department for release of APDRP funds to the implementing agencies.

(iii) To withdraw the sanctions of APDRP where State Government have not released funds.